

29.9.2003.

C.P. NO: 63/2003.

Applicant by Smt. S.S. Maune.  
Respondents by Shri V.O. Vadhawkar.

Ad. counsel for respondents submit  
that the matter is referred to Railway  
Board and hence seeks time.

Adjourned to 22-10-2003.

✓

(S.P. Anya)  
MCA

✓

(S.G. Deshmukh)  
MCA

OS

✓ (A)  
30/9

✓  
20/10/03

① Per Tribunal Date 22/10/03  
Applicant in Person/by (Both present)  
Advocate/Respondent by  
Council..... T.O. ....  
The matter adjourned to 21/11/03  
For .....

✓ Dy. Registrar